

- (a) whether there is any proposal under | Ramjas higher Secondary School, No. 7, Government's consideration to exempt those people from income-tax who have resolved not to marry in order to control the population growth: and
 - (b) if so, the details thereof?]

स्वास्थ्य श्रौर परिवार नियोजन मंत्रालय में उपमंत्री (श्री कोंडा जी वासप्पा) : (क) जी नही।

(ख) प्रश्न नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJI BASAP-PA) : (a). No.

(b) Does not arise.]

Criteria for the grant-in-aid to the aided educational institution

1416. SHRI B. S. SHEKHAWAT: SHRI C. P. MAJHI:

Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE pleased to refer to the reply to Starred Question 224 given in the Rajya Sabha on the 31st July, 1974 and State:

- (a) what is the policy of Government in the matter of payment of grant-in-aid to the educational institutions which do not accept the directions of the Directorate of Education, Delhi, in the matter of making appointment and termination of services of teachers working in aided schools;
- (b) whether, after paying the full grant to an institution, a person against whom enquiries in regard to his integrity honesty are under investigation, is allowed to function on a very responsible post, viz, as in the case of the Principal V.D.U S.

Ballimaran, Delhi; and

to Ouestions

(c) if not, what action Government propose to take in such cases ?

THE DEPUTY MINISTER IN THE EDUCATION. SO-MINISTRY OF IN THE DE-CIAL WELFARE AND **PARTMENT** OF CULTURE (SHRI D. P. YADAV): (a) In case where the instructions are flouted, the grant-in-aid is suspended or stopped as deemed desirable and the School is brought on direct payment. There is also a provision for taking over the Management of the school temporarily.

(b) and (c). Action is taken as per rules 115-120 of the Delhi School Education Rules, 1973. Shri R. P. Gupta, who is acting as Principal in V. D. U. S. Ramias Higher Secondary School No. 7. Ballimaran, Delhi, is drawing the pay a P.G.T. only and the approval to Shri R. P. Gupta's appointment as Principal is held up pending enquiry against him.

Prime Minister's warning to wheat traders

1417. SHRI S. G. SARDESAI: DR. Z. A. AHMAD: SHRI I. D. SINHA: SHRI BHOLA PRASAD: SHRI BHUPESH GUPTA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is fact that in one the statement made in Chandigarh, recently, the Prime Minister warned the wholesale wheat traders that Government might use "alternative means" to procure wheat; and
- (b) whether such alternative means were adepted following the Prime Minister's warning, and, if so, what are the details thereof and the results achieved therefrom?

^{†[]} English translation.

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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The new wheat policy has generally helped in improving the availability and reducing prices in the deficit States. The inter-State price disparity has also been brought down. The procurement of wheat however, been below expectation. Government have already made it clear that the food policy should be subjected to review so that appropriate steps could be taken to attain the policy objectives.

🊅 ग्रलीगढ़ मुस्लिम विश्वविद्यालय के उपकुलपति 1418. श्री प्रकाश वीर शास्त्री क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कपा करेंगे कि:

- 🤼 (क) ग्रलीगढ मुस्लिम विश्वविद्यालय के उप-कुलपति की नियक्ति कब तक की जाएगी,
- (ख) क्या यह मच है कि इस विश्वविद्यालय मे उपकुलपति के ग्रभाव में संस्था मे भारी ग्रव्यवस्था फैली हुई है ग्रौर विद्यार्थियों के प्रवेश तथा संस्था के प्रबन्ध पर भी उसका कुप्रभाव पड रहा है; ग्रीर
- (ग) यदि हां, तो उपकूलपति की नियक्ति के मार्ग में मुख्य बाधाएं कौन कौन सी रही है ?

†[Vice-Chancellor of the Aligarh Muslim University

1418. SHRI PRAKASH VIR SHASTRI: Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE pleased to state:

- (a) by when the Vice-Chancellor of the Aligarh Muslim University will be appointed:
- (b) whether it is a fact that in the absence of Vice-Chancellor in the University, gross mismanagement is prevailing in the institution which is adversely affecting admission of students and management of the institution; and
- so, what have been the main (c) if hurdles in the way of appointing the Vice-Chancellor?]

शिक्षा. समाज कल्याण ग्रीर संस्कृति मन्ती (प्रो० एस ० नरल हसन): (क) ग्रलीगढ़ मुस्लिम विश्व-विद्यालय के काननों के कानन-2 के अनुसार एक ममिति का गठन किया गया है जो उपकूलपति के पद पर नियक्ति के लिए नामो की तालिका पर कुला-ध्यक्ष के विचारार्थ सिफारिश करेगी।

- (ख) विश्वविद्यालय के कार्यों में किसी प्रकार की ग्रव्यवस्था के बारे में सरकार को कोई जान-कारी नही है। उपकुलपिन के पद के लिए रिक्त हो जाने पर उक्त पद के कर्त्तव्यों के पालन किए जाने के लिए कानुन में व्यवस्था है।
 - (ग) प्रश्न नही उठता।

ITHE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): In accordance with Statute 2 of the Statutes of the Aligarh Muslim University, a Committee has been constituted to recommend, for the consideration of the Visitor, a panel of names for appointment to the post of Vice-Chancellor.

- (b) Government are not aware of any mismanagement of the affairs of the University. The Statutes provide for the duties of the Vice-Chancellor being performed when the office falls vacant.
 - (c) Does not arise.]

Purchase of Bulk Carriers

- 1419. SHRI NIREN GHOSH: Will the Minister of SHIPPING AND PORT be pleased to state:
- (a) how many bulk carriers have been ordered for purchase; فالمراج وفالطفورية الأوا
 - (b) what is their tonnage:
- (c) whether it is a fact that Vishakhapatnam, Madras, and Haldia cannot at present handle more than 100,000 tonne carriers;
- (d) If so, the reasons for purchasing so many carriers above one lakh tonnes;